

being provided w.e.f. 7-12-81 for the convenience of office goers.

(c) Does not arise.

Opening of Central School at Mayur Vihar and Trilokpuri, New Delhi

3062. SHRI ERA ANBARASU: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether a Kendriya Vidyalaya was proposed to be opened in Preet Vihar during the year 1981-82;

(b) whether the school was not opened due to opposition from the local people;

(c) whether there will be about 20,000 DDA houses in and around Mayur Vihar and Trilokpuri; and

(d) if so, whether there is any proposal to open a Kendriya Vidyalaya near Mayur Vihar—Trilokpuri, New Delhi to benefit the local people mostly employees of Central Government and Central Government undertakings?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Yes, Sir. However, the school is being started at another place nearby.

(c) According to the information furnished by the D.D.A., there will be about 15,000 houses in the colonies of Mayur Vihar and Trilokpuri when these are fully developed.

(d) There is at present no such proposal under consideration.

Late starting of Prestigious Trains from Delhi/New Delhi

3063. SHRI R. E. BHOLE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of times of prestigious trains like Rajdhani Express, Kalka Mail, K. K. Express, Deluxe for Bombay and Howrah started late from Delhi/New Delhi during the last one year;

(b) the reasons why the 82-AC Express for Howrah started late from New Delhi on the 6th November, 1981; and

(c) what special efforts Government propose to make to increase the punctuality of these prestigious trains?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Number of days Rajdhani Express, Kalka Mail, K. K. Express, A.C. Express for Bombay and Howrah started late from Delhi/New Delhi stations during the last one year (Dec. 80 to Nov. 81) are as under:—

Train number & description	No. of days started late
152 New Delhi-Bombay Rajdhani Express	10
102 New Delhi-Howrah Rajdhani Express	16
126 New Delhi-Bangalore/Trivandrum K. K. Express	21
104 New Delhi-Howrah A.C. Express	26
82 " " " "	40
2 Dn Delhi-Howrah Kalka Mail	57
26 New Delhi-Bombay A.C. Express	134

(b) 82 AC Express left New Delhi 45 minutes late on 6.11.1981 on account of late arrival of its link rake from Howrah due to rail fracture on Allahabad Division.

(c) The punctuality performance of passenger carrying trains is being watched closely at all level and concerted efforts are being made to improve the running of trains by attending to various avoidable causes.

Responsibility of Foreign Service Inspectorate

3064. SHRI D. S. A. SIVAPRAKASHAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether redefinition of task and responsibility of the Foreign Service Inspectorate has been made as per para 1.8 to 1.11 of 8th Report of Estimates Committee (1980-81); and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir. In pursuance of the Estimates Committee's recommendations, one of the broad objectives of the Foreign Service Inspectorate has been to make an overall assessment of the performance of the Mission in political, economic, consular and cultural spheres and the degree of success achieved in public relations. While making an assessment, the Inspectorate would go into the performance of each individual officer in the Mission.

(b) The Missions which are being inspected are informed of the new broad objectives of the Foreign Service Inspectorate. The Inspectors are to make their study in the light of the revised terms of reference and make suitable recommendations to the Government for Implementation.

However, the question of working out alternative ways of fixing allowances pay scales etc. without on the

spot inspection is under active consideration in consultation with the Ministry of Finance. Owing to financial constraints it has not been possible so far to adopt an automatic system based on U.N. Index has not been possible for the present. Every aspect of the problem is being examined with a view to evolve an equitable and feasible system.

संसद सदस्यों के लिए रिटाइरिंग रुम तथा विश्राम गृहों का शुल्क

3065. श्री अशफ़ाक हुसैन : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे के रिटाइरिंग रुम तथा विश्राम गृहों में रेलवे अधिकारियों से कोई शुल्क नहीं लिया जाता अथवा मामूली शुल्क लिया जाता है ;

(ख) क्या यह सच है कि यह सुविधा संसद सदस्यों को उपलब्ध नहीं है जब कि केन्द्रीय सरकार तथा राज्य सरकारों के सभी विश्राम गृहों को संसद सदस्यों को उन्हीं शर्तों पर उपलब्ध कराया जाता है जिन पर वे उनके अधिकारियों को उपलब्ध कराये जाते हैं ; और

(ग) क्या सरकार रेलवे रिटाइरिंग रुम तथा विश्राम गृहों को भी निःशुल्क अथवा मामूली शुल्क पर उपलब्ध कराने के प्रश्न पर विचार करेगी ?

रेल तथा शिक्षा और समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) जी, हाँ, जब वे अपने मुख्यालय से दूर-ड्यूटी पर होते हैं।